GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.2022 ANSWERED ON 13.03.2023

PROMOTION OF SPIRITUAL TOURISM

2022. SHRI SHYAM SINGH YADAV:

Will the Minister of TOURISM be pleased to state:

- (a) the measures taken by the Government to promote spiritual tourism in the country, especially in Uttar Pradesh;
- (b) the amount of Central funds allocated to carry out various spiritual tourism projects in Uttar Pradesh;
- (c) the details of the spiritual tourism projects/ proposals received and sanctioned in Uttar Pradesh; and
- (d) the details of the revenue generated through spiritual tourism during the last five years, year-wise?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): Ministry of Tourism, inter-alia, promotes the tourist destinations of India, including spiritual tourism in Uttar Pradesh, in a holistic manner.

(b) and (c): Development of tourism is primarily the responsibility of the concerned State Government/ Union Territory Administration, however, the Ministry of Tourism provides Financial Assistance to **Governments/Union** Territorv Administrations/Central State Agencies for development of tourism infrastructure in the country including Uttar Pradesh, under its ongoing schemes of 'Swadesh Darshan', 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) and 'Assistance to Central Agencies'. Submission of proposals and sanctioning of projects under the above mentioned schemes are a continuous process which is done in consultation with the respective State Government/UT Administration and is subject to availability of funds, receipt of suitable detailed project reports, adherence to scheme guidelines, performance of ongoing projects and utilization of funds released earlier etc. This Ministry has sanctioned a total of six projects under PRASHAD scheme, eight projects under Swadesh Darshan Scheme and three projects under Assistance to Central Agencies in the state of Uttar Pradesh for development of Tourism infrastructure and promotion of spiritual tourism. Details of the projects sanctioned under the above mentioned schemes is given at annexure.

(d): Ministry of Tourism does not maintain data on revenue generated from tourism sector. However, Foreign Exchange Earnings (FEE) for the last five years are as follows:

Year	FEE (In Rs. Crore)
2018	194881
2019	211661
2020	50136
2021	65070
2022	134543

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ANNEXURE

STATEMENT IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO.2022 ANSWERED ON 13.03.2023 REGARDING PROMOTION OF SPIRITUAL TOURISM.

(a). Sanctioned Project under PRASHAD in the state of Uttar Pradesh

(In Rs. Crore)

	(In Rs. Croi				
S. No.	Name of the Project	Year of Sanction	Amount Sanctioned	Amount Released	
1	Development of Mathura- Vrindavan as Mega Tourist Circuit (Ph-II)	2014-15	10.98	10.98	
2	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014-15	9.36	9.36	
3	Development of Varanasi – Phase –I	2015-16	20.4	16.32	
4	Cruise Tourism in River Ganga, Varanasi	2017-18	9.02	9.02	
5	Development of Varanasi Under Prashad Scheme – Phase II	2017-18	44.6	31.77	
6	Development of Infrastructure facilities at Govardhan, Mathura, UP	2018-19	39.74	30.97	
	Total		134.10	108.42	

(b). Sanctioned Project under Swadesh Darshan in the state of Uttar Pradesh

(In Rs. Crore)

S. No.	Name of the Project	Year of Sanction	Amount Sanctioned	Amount released
1	Development of Buddhist Circuit in Srawasti, Kushinagar & Kapilwastu	2016-17	87.89	72.56
2	Development of Chitrakoot and Shringverpur under Ramayana Circuit	2016-17	69.45	64.09
3	Development of Spiritual Circuit in Shahjahanpur-Basti- Ahar- Aligarh-Kasganj-Sarosi-	2016-17	71.91	68.32

	Pratapgarh-Unnao-Kaushambi-			
	Mirzapur-Gorakhpur- Kairana-			
	Domaryaganj- Baghpat-			
	Barabanki- Azamgarh in Uttar Pradesh			
4	Development of Spiritual Circuit in Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi in Uttar Pradesh	2016-17	67.51	64.14
5	Development of Heritage Circuit in Kalinjar Fort (Banda)- Maghar Dham (Sant Kabir Nagar)- Chauri Chaura, Shaheed Sthal (Fatehpur)- Mauhar Sthal (Ghosi)- Shaheed Smarak (Meerut)	2016-17	33.92	32.27
6	Development of Ayodhya under Ramayana Circuit	2017-18	127.21	115.46
7	Development of Spiritual Circuit in Jewar-Dadri-Sikandrabad- Noida-Khurja-Banda	2018-19	12.03	11.43
8	Development of Spiritual Circuit in Gorakhnath Temple (Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj)	2018-19	18.30	16.81
	Total		488.22	445.08

(c). Sanctioned Project under Assistance to Central Agencies scheme for Tourism Infrastructure Development in the state of Uttar Pradesh

(In Rs. Lakh)

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S.	Name of Project	Year	Amount	Amount
No.			sanctioned	Released
1	Illumination of monuments in Varanasi/Sarnath (Dhamekh Stupa in SarnathChaukhandi Stupa in Sarnath, Tomb of Lalkan in Sarnath and Man Mahal in Banaras).	2014-15	512.43	381.47

2	Illumination of three monuments in Varanasi, Uttar Pradesh- 1. Dashashwamedh Ghat to Darbanga Ghat (stretch of 300 m) 2. Tulsi Manas Mandir 3. Sarnath Museum	2017-18	293.55	293.54
3	CFA for Development of Jetties at nine (09) main points of embarkation/ disembarkation of River Cruise on National Water ways No. 1& 2 (Varanasi & Allahabad-I, Allahabad-II), Bihar (Bhagalpur), West Bengal (Kolkata) & Assam (Neamati, Pandu, Jogighopa & Biswanathghat)	2019-20	2803.05	700.76
	TOTAL		3609.03	1375.77
